

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 178 of 2021

In the matter of:

M/s. AKJ Fincap Ltd.Appellant

Vs.

Bank of IndiaRespondent

Present

For Appellant: Mr. Abhinav Hansaria, Advocate.

For Respondent: Mr. Nipun Dave and Mr. Aditya Kumar, Advocates.

ORDER
(Virtual Mode)

09.03.2021: Heard the Learned Counsel for the Appellant.

Learned Counsel, Sri Aditya Kumar appears on behalf of Respondent Bank of India.

Learned Counsel for the Appellant is directed to serve one set of the Memo Appeal to the Learned Counsel for the Respondent through e-mail within two days’.

Learned Counsel for the Respondent is directed to file his ‘Reply Affidavit’ within two weeks’.

List this matter on **08th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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